

(b) Does not arise.

(c) Yes.

(d) Does not arise.

शांतिवन के निकट पुल का निर्माण

680. श्री दत्तोपन्त ठेंगड़ी : क्या निर्माण, आवास और पूर्ति मंत्री 20 दिसम्बर, 1967 को राज्य सभा में अतारांकित प्रश्न संख्या 1353 के दिने गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का दिल में शांति वन के निकट जमन पर पुल बनाने सम्बंधी दिल्ली विकास अधिकरण की सिफारिश मिल गई है ; और

(ख) यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया है ?

†[CONSTRUCTION OF A BRIDGE NEAR
SHANTIVAN

680. SHRI D. THENGARI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply to Unstarred Question No. 1353 given in the Rajya Saha on the 20th December, 1967 and state:

(a) whether the recommendations of the Delhi Development Authority relating to the construction of a bridge over Jamuna near Shantivan in Delhi have since been received by Government; and

(b) if so, the reaction of the Government thereto?

निर्माण, आवास और पूर्ति मंत्रालय में उपमंत्री (सरदार इकबाल सिंह) : (क) जी हाँ ।

(ख) मामला विचाराधीन है ।

†[THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) Yes.

(b) The matter is under consideration.]

†[] English translation.

UNDER-INVOICING OF EXPORTS

681. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of FINANCE be pleased to state the extent of monetary loss suffered by India as a result of under-invoicing of exports during 1957 to 1967 by the following firms:

- (i) Bird and Company Ltd.,
- (ii) Jardine Henderson and Co. Ltd.,
- (iii) Matheson and Co. Ltd.,
- (iv) Esso Standard Eastern Inc.,
- (v) Burmah-Shell,
- (vi) Balmer Lawrie Ltd.,
- (vii) M/s. Bunge and Co. Ltd., Calcutta.
- (viii) M/s. Lowis Draffin and Company.
- (ix) Indo-Burma Petroleum Co. Ltd., and
- (x) Turner Morrison Company Ltd.?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The information is being collected and will be laid on the Table of the Sabha.

CENTRAL SOCIAL WELFARE BOARD

682. SHRIMATI DEVAKI GOPI DAS: Will the Minister of SOCIAL WELFARE be pleased to state the status given by Government to the Central Social Welfare Board and the steps taken to improve the working conditions of the workers there?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULARENU GUHA): Government have decided to register the Central Social Welfare Board as an institution under